

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 168 of 2013 & I.A. No. 241 of 2013

Dated: 16th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Bansal Alloys & Metals (P) Ltd.
& Ors. ... Appellant(s)**

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : None

**Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1.
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-2.**

ORDER

At the request of learned counsel for the respondent no.2, post the matter for hearing on **23rd January, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt